

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	IA/946/IB/2020 IN IBA/316/2019
NAME OF PETITIONER	:	Muthuiah Thevar Rajapandian (RP) M/s Unique Roof Pvt Ltd
NAME OF RESPONDENT	:	Hindustan Foods Ltd
SECTION	:	Sec 17,18,20,25(2) (B),60(5) Of IBC 2016

ORDER

Due to paucity of time, the matter stands adjourned to **20.04.2021**.


(K.NATARAJAN)
Deputy Registrar

MS